

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

(5)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 29.01.2019.

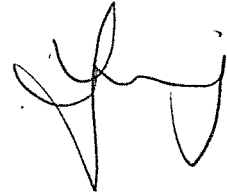
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER : IA/258/2018
PETITION NUMBER : TCP/133/2016
NAME OF THE PETITIONER(S) : SENGODAN & 2 OTHERS
NAME OF THE RESPONDENT(S) : CENNEY HOTELS PVT LTD & 2 OTHERS
UNDER SECTION : 242(4) & 425

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION FOR WHOM	

1. H. Karthik Seshadri
C. S. Wraj

Counsel for
Respondents
2-3 in
IA 258/2018




2. P. H. Arumetha Pandita
Senior Counsel for
HARLI HANKEER MANI

Counsel for
Petitioner



ORDER

Counsels for both the parties are present. Counsel for the Respondents is directed to file reply within two (2) weeks, by circulating copy to the other side, thereafter, the Counsel for the Applicant will file Rejoinder, if any. The matter is posted for making final submissions. Put up on **07.03.2019 at 10.30 A.M.**


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)